

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1809
ANSWERED ON 05/12/2024

TAP CONNECTIONS UNDER JJM IN RAJASTHAN

†1809. SMT. SANJNA JATAV:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that the needy people are not getting access to household tap water connections under Jal Jeevan Mission (JJM) in each district of Rajasthan during the last five years;
- (b) the percentage of rural households getting functional household tap connections under JJM as compared to the total number of rural households in Rajasthan;
- (c) whether it is also fact that such rural households having access to tap water connections in Bharatpur Parliamentary constituency under JJM are unable to get water in most of the villages due to the lack of borewells for their tap connections;
- (d) whether the Government is aware that a lot of rigging has been done by the contractors under JJM; and
- (e) if so, the details thereof indicating the name of such contractors and the action taken/proposed to be taken against them?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

- (a) and (b) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019. Drinking water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/ UT Governments. The Government of India supports the states by providing technical and financial assistance.

As reported by the state government of Rajasthan, at the time of launch of JJM in the state on 15.08.2019, only 11.68 lakh rural households had tap water connections. Since then, 47.06 lakh additional rural households have been provided with tap water connections. Thus, as on 02.12.2024, out of 107.30 lakh rural households in state, the provision of tap water supply is available to around 58.74 lakh (57.74%) rural households.

- (c) The state government of Rajasthan has informed that as per departmental guidelines, the construction of the water source is given priority before the commencement of the scheme work. As such, there is no scheme under which functional household tap connection has been issued without the construction of a water source.

Further, the state has informed that in Bharatpur parliamentary constituency area of Bharatpur district, 570 water supply schemes covering 597 villages have been sanctioned out of which schemes in 281 villages are completed and there are 13 villages which have partially been affected due to dry borewells, impacting the tap water supply to rural households. In Deeg district, 121 rural water supply schemes covering 164 villages are sanctioned out of which schemes in 45 villages have been completed with FHTCs. In Bharatpur Parliamentary Constituency area of Alwar district, 71 rural water supply schemes covering 80 villages have been sanctioned out of which schemes in 17 villages are completed with the provision of FHTCs and 10 villages have experienced partial disruptions in functional household tap connections due to dry borewells.

- (d) and (e) As informed by state government of Rajasthan, tenders for JJM works are invited online on e-procurement module as per provisions of Rajasthan Transparency in Public Procurement Act (RTPP) 2012 and RTPP Rules 2013. Further, it has also been informed that no contractor has been proved to be defaulter for rigging of JJM works till now. However, 02 number of firms had been blacklisted because of fake certificates and FIR was registered against them and the proprietor of the firms were arrested.
